

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: the 13th February, 2023.

No. 74A : The following Officers named in column no. 2 of the table given below are hereby transferred and posted as District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the station where the officer has been transferred.	Chain of Transfer
1.	2.	3.	4.
1.	Sri Dharmendra Kumar Singh Principal Judge, Family Court, Sitamarhi.	Jamui	Since Vacant
2.	Sri Kanhaiya Jee Choudhary, Principal Judge, Family Court, Nalanda at Biharsharif.	Sitamarhi	Vice Sri Rajesh Kumar III, who is going to retire on 28.02.2023
3.	Sri Harshit Singh, Principal Judge, Family Court, Darbhanga.	Araria	Since Vacant

**By order of the High Court,
Sd/- R.P.Mishra
Registrar General**

Memo No. 9830-9854 /A. D. Apptt., Patna, the 13th February, 2023

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna/ Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Sri Dharmendra Kumar Singh, Principal Judge, Family Court, Sitamarhi / Sri Kanhaiya Jee Choudhary, Principal Judge, Family Court, Nalanda at Biharsharif / Sri Harshit Singh, Principal Judge, Family Court, Darbhanga / District and Sessions Judge, Sitamarhi / District and Sessions Judge, Jamui / District and Sessions Judge, Nalanda at Biharsharif / District and Sessions Judge, Araria / District and Sessions Judge, Darbhanga /Registrar (Vigilance),

Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Statistical Section, Patna High Court, Patna/ A.D. Misc. Section, Patna High Court, Patna / Vigilance Cell, Patna High Court, Patna /. Legal Cell, Patna High Court, Patna / Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

The officers named at serial no.1 and 3 are directed to make over charge at their present place of posting immediately so as to join their new assignment soon thereafter.

The officer named at serial no.2 is directed to make over charge at his present place of posting in such a way so as to join his new assignment as on 01.03.2023 or thereafter.

By order of the High Court,



Registrar General